NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/138/2016

NAME OF THE PETITIONER(S)

: V. Saraswathi & 7 others

NAME OF THE RESPONDENT(S)

: M/s Meadow Rural Enterprises Private Limited & 20

others

UNDER SECTION

: 397/398, 235, 237, 111/59

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

() K-RAMASAMY G.V. MOHAN KUMAR

Counsel Ar Petitional

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ORDER

Counsel representing both the parties are present. Counsel for R1 present. Counsel for R2 to R5, R7 to R15 and R17 to R21 called absent. Counsel for R1 filed additional documents on 8.8.2017. Time was adjourned at request of counsel of petitioner to file reply in relation to the additional documents on 31.8.2017 and 18.09.2017. Counsel for petitioner has filed a memo objecting to the filing of the additional documents as per Rule 55 of NCLT Rules, 2016. The matter is posted for hearing submissions by both the counsel. Put up on 23.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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